

NOTICE

Sub: Calling Quotations towards Non-Comprehensive AMC of Electronic Private Automatic Branch Exchange (EPABX) System, Installed at High Court of Bombay at Goa, Porvorim-Goa.

The High Court of Bombay at Goa, Porvorim, Goa, calling quotation towards **Non-Comprehensive AMC of the EPABX System**, installed at the High Court Complex.

It is therefore, requested to submit your best quote in sealed envelope towards Non-Comprehensive AMC of the EPABX System, **on or before 28/04/2025**, for the period of one year from **1/06/2025 to 31/05/2026**.

The date & time of opening Quotation is **29/04/2025 after 10:30 a.m.** in the Office of the Registrar (Admn.), High Court of Bombay at Goa, Penha-de-Franca, Porvorim, Goa.

Any assistant in the above, be please to call on mobile no. 9823018130 (Mr. Hipolito Azavedo).

GENERAL TERMS AND CONDITIONS:-

1. The Sealed Quotations must be superscribed as **"Quotations for Non-Comprehensive AMC of EPABX System"** and addressed to **the Registrar (Admn.), High Court of Bombay at Goa, Penha-de-Franca, Porvorim, Goa.**
2. The quoted rate shall remain valid for one year i.e. w.e.f. **01/06/2025 to 31/05/2026.**
3. It shall have PAN number, GST Registration number.
4. The Contractor should provide the name and mobile number of the person, to be contacted at any time. The person should be capable of maintaining and servicing of EPABX System.
5. The dealer will provide uniforms, Photo I-Cards and Protective gear to ensure proper protection to the appointed person.
6. The Registrar (Admn.), High Court of Bombay at Goa, Porvorim, reserves all rights to reject any offer or terminate the P.O. at any point of time, without assigning any reason.

AMC REQUIREMENTS

• Scope of Work

- Maintenance of EPABX system, including all intercoms, consoles, and other connected components.
- Preventive maintenance: Minimum **quarterly visits** for system check-up.
- Corrective maintenance: Attending complaints/breakdowns as and when required.
- Response time for complaints: **Within 24 hours** of intimation.

Payment Terms

- Payment will be made **quarterly** upon submission of invoice and service report.
- Applicable taxes will be deducted as per Government Norms.

Termination of Contract

- The contract may be terminated by either party by giving **one-month written notice** without assigning any reason.

General Terms

- All tools and manpower for servicing shall be arranged by the contractor.
- The contractor shall be liable for any damages caused due to negligence.
- Subletting or assigning the contract is not allowed.

Place:- Porvorim, Goa.
Date: 17/04/2025.

Sd/-
(D. P. Satawalekar)
Registrar (Admin.)